

## **NOTICE**

**It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on Firday, 12th March, 2021:**

### **I**

The Special Division Bench comprising of **Hon'ble Shri Justice Dama Sheshadri Naidu** and **Hon'ble Smt. Justice M. S. Jawalkar** will not be available for judicial work.

### **II**

The urgent mentioning and placing of the matters pertaining to Special Division Bench is allowed before the **Hon'ble Smt. Justice Bharati H. Dangre.**

By Order

**High Court of Bombay at Goa,  
Panaji.**

**Date : 11th March, 2021**

**(Kiran A. Bagi)**

**Registrar ( Judicial )**